

**International Monetary Fund Credit**

\*160. SHRI K.P. UNNIKRISHNA : Will the Minister of FINANCE be pleased to state :

(a) whether India has approached or intends to approach soon the International Monetary Fund for yet another massive credit under Extended Fund Facility Programme of the Fund; and

(b) if so, the reasons necessitating a massive loan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) No, Sir.

(b) Does not arise.

**'Karja Chhod' Movement in Haryana**

\*161. SHRI BRAJA MOHAN MOHANTY : Will the Minister of FINANCE be pleased to state :

(a) whether the "Karja Chhod" movement in Haryana has any impact on the banking activity and its development programme in the State; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). A Statement is given below.

**Statement**

The Honourable Member is presumably referring to the announcement made last year by the State Government of Haryana to write off certain categories of bank dues. In this context the commercial banks on their part had not agreed for any general write off of banks dues. There has been some adverse impact in the State in the sense that the credit deposit ratio of all scheduled commercial banks in the State came down from 66.1% as at the end of December 1986 to 62.7% by the end of December 1987.

**Working of Gold Control Act**

\*1428. DR. B.L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have by now scrutinised closely the recommendations made by the Dutta and Rangarajan Committees on the working of the Gold Control Act;

(b) if so, the changes in gold policy and the Gold Control Act which are proposed to be made;

(c) whether India's performance in the matter of export of jewellery on the global scene has also been dismal; and

(d) if so, the measures being taken to facilitate higher export of jewellery ?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A K. PANJA) : (a) and (b). The recommendations of the Dutta and Rangarajan Committees on the working of Gold Control Act have been scrutinised. These are under process for a final decision.

(c) India's share in the world trade of jewellery (both studded and fine) has been limited.

(d) The following measures have already been taken to facilitate higher export of jewellery;

(a) Manufacture of jewellery in processing zones and in special export oriented complexes with liberal fiscal and trade benefits;

(b) Facilities for advance licence for carat gold;

(c) Surveys of target markets;

(d) Visits of foreign experts to India to promote appropriate designs; and

(e) Organisation of exhibition/fairs abroad

**Top Bidi Manufacturing Companies**

\*1429. SHRI MURLIDHAR MANE : Will the Minister of FINANCE be pleased to state :

(a) the names of 10 top Bidi manufacturing companies in the country;